Government of India Ministry of Finance Department of Economic Affairs

LOK SABHA

UNSTARRED QUESTION No. 4850 TO BE ANSWERED ON FRIDAY, 16th DECEMBER, 2016/AGRAHAYANA 25, 1938 (SAKA)

STALLED INFRASTRUCTURE PROJECTS

4850. SHRI NALIN KUMAR KATEEL:

Will the Minister of FINANCE be pleased to state:

- a) the details of the investment made in various sectors during the last three years and the current year;
- b) whether the Government has taken any initiatives to unclog the stalled infrastructure projects in the country and also increase the public infrastructure investment;
- c) if so, the details thereof;
- d) whether the Government has put any mechanism in place to monitor the completion of the said projects as per schedule; and
- e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR FINANCE & CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL)

(a): Infrastructure projects are implemented in all the sub-sectors listed in the Harmonized list of Infrastructure Sector. Details of the on-going central sector infrastructure projects are given below:-

Sr No	Period	Total no. of projects	Sanctioned cost (Rs in Crore)
1	As on 31.03.2014	710	9,24,307.04
2	As on 31.03.2015	751	10,28,235.95
3	As on 31.03.2016	1076	12,38,517.07
4	As on 30.09.2016	1174	14,46,253.04

(b) to (e): Yes Madam, with a view to putting in place an institutional mechanism to track stalled investment projects, both in the public and private sectors involving investment of Rs.1000 crore or more, or any other critical projects in sectors such as infrastructure, manufacturing, etc., a Cell called the Project Monitoring Group (PMG) was set up in Prime Minister's Office. As per information received from PMG, issues pertaining to 579 projects with an anticipated investment of Rs 24.51 lakh crore have been resolved as on 9th December, 2016. Once an investor/Project Proponent including a Central Ministry/State Government Agency uploads the issues requiring facilitation and support from PMG, those issues are discussed in PMG meetings with the concerned Central and State Government Authorities. State PMG meetings are convened at the level of Chief Secretary of a State in which the project proponents can also participate. The decisions taken in the meeting of PMG are followed up in the subsequent meetings until a final decision is conveyed to the project proponent.
